31

شری مید احمد هاشمی : اس جواب میں ریزن لیبل کی بات کہی کئی ہے - میں وزیر محمدرم سے پوچھنا چاہتا ہوں کہ ہماری فوت منستری کے پاس ریزن لیبل کا کیا پیمانہ ہے اور اس کا کیا کریتیو ہے -

श्वी सैयद अहमर हाशामी : इस जवाब में रोजनेवल की बात कही गई है । मैं वजीर मोहतरिम से पूछना चाहता हूं कि हमारी फूड मिनिस्ट्री के पास रोजनेवल का क्या पैमाना है और इसका क्या काइटेरिया है ।]

श्री झाहनवाज खां : मैं ग्रर्ज कर चुका हूं कि उत्तर प्रदेश में जितने भो गोदाम हैं उनमें गल्ला भरा पड़ा हुआ है । उनके पास अपने स्टाक में और सेण्ट्रल स्टाक में करीब 12 लाख टन अनाज पड़ा हुआ है । ग्राज हालत यह है कि वहां पर जो डिस्ट्रिब्यूशन सिस्टम है वहां से लोग अनाज नहीं खरीद रहे हैं क्योकि ओपन मॉकिट में अनाज की कीस्ति उसके मुकाबले में और भी कम हो गई है । मैं उत्तर प्रदेश की सरकार को मुवारकबाद देता हूं कि उन्होंने अनाज के सामले में सेल्फ साफशिएन्सी हासिल कर ली है ।

Recommendations of the convention of Co-operative Group Housing Societies

*67. SHRI LAKSHMANA MAHA-PATRO; Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received the recommendations made by *Hie* convention of the co-operative group housing societies of Delhi which -wag held on the 8th February, 1976;

(b) if $s^{\circ},\ what are the main recommendations made by the convention; and$

(c) what action Government propose to take thereon?

t [] Hindi transliteration.

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAM-AIAH): (a) Yes, Sir.

(b) That the group housing socie ties should be given land at cheaper rates, near the place of duty of its members; that normal ground rent should be charged, and the societies should be allowed to cover more area, and l°an should be given to the socie ties for constructing houses at cheaper rates.

(c) No decision has yet been taken.

SHRI LAKSHMANA MAHAPAT-RO: Sir, on this group housing scheme, delegates from 160 organisations met on the 8th of February, and I have got with me a copy of the papers that they sent to the Central Government. They have said that they are very anxious to" have the 20-point programme implemented but the scheme as it is has failed to inspire these co-operatives to make full contribution to solve the housing problem and, therefore, they have demanded, in addition to what the Minister just now stated, a drastic revision of the scheme and further that it may be converted into a scheme for cooperative plot housing societies or mutual benefit building societies. What has the Government to say on these two recommendations?

SHRI H. K. L. BHAGAT: Sir, as I have submitted already, I had mentioned the major recommendations of the convention. Now those recommendations have been received. The Government will examine them.

MR. CHAIRMAN: An_v suplementary?

SHRI LAKSHMANA MAHAPAT-RO: As the Government is taking the plea that it is still under examination, I think, no second question would arise, Sir.

SHRI KHURSHED ALAM KHAN: May I know, from the hon. Minister, Sir, whether any committee has been set up in Delhi, and a_s to how many times this committee has met since it was set up, and what the terms of reference of this committee are? Sir, this problem has really assumed big dimensions and it is increasing day by day.

Oral Answers

SHRI H. K, L. BHAGAT: Sir, the hon. Member has talked of a committee but he has not said what committee and regarding what. He talked of a committee. I want to know . . .

SHRI KHURSHED ALAM KHAN: The group housing committee to look into the matters of group housing.

SHRI H. K. L. BHAGAT: Sir, recently the Government appointed a committee to enquire into the working of cooperative house building societies in Delhi under the chairmanship of Shri B. N. Lokur. The hon. Member happens to be a member of this committee. There terms of reference of this committee, I have with me. If he wants to know how many meetings have been held, I think, he knows it better than me.

شری سهد احمد هاشمی : گروپ هاؤسینگ کمیتی کو هم این کریج کر رهے عمن تاکه لوگوں کو سهولیت پیدا هو ارز آن کے سامنے جو دشواریاں هیں وہ ختم هوں لیکن میں برّے افسوس کے ساتھہ کہنا چاهتا هوں که جو مرتاج هاؤسینگ سوسائتی هے اور مرتاج هاؤسینگ سوسائتی هے اور مولانا آزاد هاؤسینگ سوسائتی هے اور نذر هیں اس لئے میں چاهتا هوں نذر هیں اس لئے میں چاهتا هوں که وزیر محترم اس پر روشنی قالیں که ایسا کیوں هو رها هے۔۔

ंश्वेः संय≼ अहमद हा**शमाः** प्रुप हाउसिंग कमेटी को हम ऐनकरेज कर रहे हैं ताकि लोगों को सहूलियत पैदा हो और उनके सामने जो दुशवारियां हैं वे खत्म हों, लेकिन मैं बड़े अफसोस के साथ कहना चाहता हूं कि जो

4

सरताज हार्जसंग सोसाइटी है और मौलाना आजाद हार्जीसंग सोसाइटो है और इस किस्म की जो मुखतलिफ सोसाइटियां हैं वो वरसों से

लाल फीताशाही की नजर हैं। इसलिये मै चाहता हूं कि वजीर मोहतरिम इस पर रोशनी डालें कि ऐसा क्यों हो रहा है?]

SHRI H. K. L. BHAGAT: Sir, the hon. Member has made reference to a few individual societies. I would not be able to say anything about those societies at the moment but, Sir, the problem of assistance to the co-operative societies is receiving attention in the Ministry.

SHRI JAG JIT SINGH ANAND: From some of the memoranda it is seem that there is a great disfavour to the cooperative societies. Will the hon. Minister assure that by the next session he will bring forward a considered reply as to what recommendations he has accepted and what he has not?

SHRI H. K. L. BHAGAT: Sir, I cannot give any time-limit but the matter is being examined, as I have submitted earlier.

MR. CHAIRMAN: Question Hour over.

Written Answers to Questions

Review of prohibition programme

*64. SHRI INDRADEEP SINHA; DR. Z. A. AHMAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have reviewed th_e reports from various States on the implementation of the minimum programme for prohibition; and

(b) if so, what are the details thereof?

^{†[]}Hindi translation.

¹³⁶⁷ RS-2.